

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
CIRCUIT CAMP : GWALIOR

original Application No.328 of 2001

Gwalior, this the 18th day of July, 2003

Hon'ble Shri Kuldip Singh - Judicial Member  
Hon'ble Shri Anand Kumar Bhatt - Administrative Member

Smt. Madhubala Yadav, W/o late Shri D.K.Yadav,  
50 years, Occupation Trained Graduate Teacher  
(Hindi), Kendriya Vidyalaya No.1, Shakti Nagar,  
Gwalior, Madhya Pradesh - APPLICANT

(By Advocate - None)

Versus

1. Union of India through the Secretary, Ministry of Human Resources Development, Department of Education (K.V.S.), Gate No.6, Shastri Bhawan, New Delhi.
2. The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
3. The Assistant Commissioner, Kendriya Vidyalaya Sangathan, Opp. Central India Flour Mills Bhopal.
4. The Principal, Kendriya Vidyalaya No.1, Shakti Nagar, Gwalior (M.P.) - Respondents

(By Advocate - Shri T.C.Singhal through proxy  
counsel Shri Purshottam Pandey)

O R D E R (Oral)

By Kuldip Singh, Judicial Member -

As none is present on behalf of the applicant we are proceeding to decide this case on merits under Rule 15(1) of Central Administrative Tribunal (Procedure) Rules, 1987.

2. The applicant has filed this O.A. assailing the order of transfer vide which she has been transferred from Gwalior to Morena. The learned counsel of the respondent points out that pursuant to that transfer order the

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applicant had joined at Morena but she had continued to assail her transfer order. However, during the pendency of this OA the applicant has been further transferred from Morena to some other place where also the applicant has joined without any protest. Probably that was done in view of her own request. In view of these circumstances since the second transfer order has been passed and has been effected, and the applicant has also joined at the second place of transfer, the present application has become infructuous and is disposed of accordingly.

No costs.

*Anand Kumar Bhatt*  
(Anand Kumar Bhatt)  
Administrative Member

*Kuldip Singh*  
(Kuldip Singh)  
Judicial Member

rkv.

कृतिलिपि सं दो/न्या..... जनकपुर, दि.....  
प्रतिलिपि दायी दिन:-  
(1) राधिका उत्तर राधाराम लाल एसोसिएट, जनकपुर  
(2) अमित दिल्ली, एसोसिएट, जनकपुर  
(3) राधिका उत्तर राधाराम लाल एसोसिएट, जनकपुर  
(4) राधिका उत्तर राधाराम लाल एसोसिएट, जनकपुर  
राधिका उत्तर राधाराम लाल एसोसिएट, जनकपुर

P.S. Rathore Adm  
T.C. Singh Adm  
J.W.L.

*T. J. Basu*  
25/7/03

Issued  
On 23.7.03  
Gv